

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) 122/2017	-	For hearing	<u>Rule 4</u>	M/s New Age Real Properties, LLP Vs Bhuvana Infra Projects Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Heard both sides. Both the Counsels reported that there is no further
argument. List it for orders on 17.01.2018.


Member (T)


Member (J)